IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

49. **CP/1087(MB)2020**

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.05.2023**

NAME OF THE PARTIES: Cupric Metals Private Limited
Vs
The Registrar of Companies

SECTION: 252 (3) OF THE COMPANIES ACT 2013.

O R D E R

The Court is convened through Video Conference.

1. None present.

2. RoC report is not available in the record. This matter is pending since last 3 years for want of RoC Report. The RoC is directed to expedite the filing of the report.

3. List this matter on **03.07.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

18.05.2023 / pvs